



**।आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणेमें।
IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCHES "A":: PUNE**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND
DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

आयकर अपील सं. / ITA No.764/PUN/2024

Beingwithyou Help Foundation, Fl No. 403, SP Sai Virat C.H.S. Ltd., Suncity Road, Anandnagar, Pune-411051 PAN : AAICB8682L	Vs	CIT (Exemption), Pune
Appellant/ Assessee		Respondent / Revenue

Assessee by	Shri Abhay Shastri
Revenue by	Shri Keyur Patel
Date of hearing	26/08/2024
Date of pronouncement	28/08/2024

आदेश/ ORDER

PER DR. DIPAK P. RIPOTE, AM:

This is an appeal filed by the assessee is directed against the order of Ld. Commissioner of Income Tax (Exemption), Pune dated 23.03.2024.

2. At the outset of hearing, the ld. Authorised Representative (ld.AR) of the assessee submitted a letter and requested to withdraw the appeal.



3. On the other hand, Id. Departmental Representative (Id. DR) of the Revenue did not object to the withdrawal request made by the assessee.
4. Considering the request of the assessee, we allow to withdraw the appeal of the assessee. Hence, grounds raised by the assessee are dismissed as withdrawn.
5. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 28th August, 2024.

Sd/-
(SATBEER SINGH GODARA)
JUDICIAL MEMBER

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 28th August, 2024
RK

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्डफ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे/ITAT, Pune.



ITA No.764/PUN/2024
Beingwithyou Help Foundation

S. No	Details	Date	Initials	Designation
1	Draft dictated on	27.08.2024		Sr. PS/PS
2	Final Draft placed before author	28.08.2024		Sr. PS/PS
3	Draft proposed & placed before the Second Member			JM/AM
4	Draft discussed/approved by Second Member			AM/AM
5	Approved Draft comes to the Sr. PS/PS			Sr. PS/PS
6	Kept for pronouncement on			Sr. PS/PS
7	Date of uploading of Order			Sr. PS/PS
8	File sent to Bench Clerk			Sr. PS/PS
9	Date on which the file goes to the Head Clerk			
10	Date on which file goes to the A.R.			
11	Date of Dispatch of order			